

GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS AND SPORTS
(DEPARTMENT OF SPORTS)
RAJYA SABHA
UNSTARRED QUESTION NO-2875
ANSWERED ON- 19/12/2024

Initiatives taken to honour former/retired sportspersons

2875 Smt. Sagarika Ghose:

Will the Minister of Youth Affairs and Sports be pleased to state:

- (a) whether any steps have been taken to honour former/retired sportspersons who have represented India in the past;
- (b) if so, the details thereof, if not, the reasons therefor;
- (c) whether Government has ensured well-being of these athletes and taken record of their quality of living standards; and
- (d) if so, the details thereof, if not, the reasons therefor?

ANSWER

THE MINISTER OF YOUTH AFFAIRS AND SPORTS

(DR. MANSUKH MANDAVIYA)

(a) & (b): Yes, Sir. The Ministry of Youth Affairs & Sports honours former/retired sportspersons with the Arjuna (Lifetime) and Dronacharya (Lifetime) awards under the Scheme for the Arjuna Awards for Outstanding Performance in Sports and Games and Scheme for Dronacharya Award for the Outstanding coaches in Sports and Games respectively.

(c) & (d): The Ministry of Youth Affairs and Sports is providing assistance for livelihood to sportspersons after their retirement in the form of monthly life-time pension under the scheme of "Sports Fund for Pension to Meritorious ranging from ₹12,000/- to ₹20,000/- per month for winning medals in Olympic Games, Paralympic Games, World Cup/World Championships, Asian Games, Para Asian Games and Commonwealth Games. The Ministry also provides financial assistance to sportspersons/their dependents now living in indigent circumstances, including suitable assistance to sportspersons for training, medical treatment, procurement of sports equipment, participation in national and international sports events, etc. The financial assistance, under the Scheme to Sportspersons/their dependents, ranges from ₹2.50 lakh to ₹10 lakh under this scheme.
